

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 4<sup>th</sup> June, 2015

No.HC.VII-40/2014/ 2582 /A. The High Court is pleased to confirm the following Officer of the Assam Judicial Service in Grade-I of the said Service, under Rule 15(8) of the Assam Judicial Service Rules, 2003, with effect from the date as shown below against his name:

Sl. No.	Name of the Officer with designation	Date of joining in Grade-I	Date of confirmation in Grade-I
1.	Shri Abhijit Bhattacharyya, Member, MACT, Dhubri	10.02.2012	10.02.2014

By Order,  
Sd/- H.K. Sarma  
**REGISTRAR GENERAL**

Memo No. HC.VII-40/2014/ 2583 - 2604 /A.  
Copy to :-

Dated 04.06.2015


1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2, Kamrup (M), Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
15. Shri Abhijit Bhattacharyya, Member, MACT, Dhubri

Contd.....

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16. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
17. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
18. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
19. The Administrative Officer (J) \_\_\_\_\_ Gauhati High Court,  
Guwahati
- ✓ 20. The Systems Analyst, Gauhati High Court, Guwahati for uploading this  
Notification in the Gauhati High Court Website
21. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar  
(Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press,  
Bamunimaidan, Guwahati for publication of the Notification in the Assam  
Gazette

  
4.6.15  
**REGISTRAR GENERAL**

  
4/6/2015